

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-546(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 24.07.2018

NAME OF THE PARTIES:

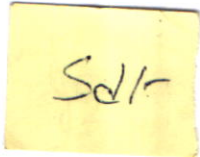
Super Bond Adhesive Pvt. Ltd.
v/s.
Panama Poly Products Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

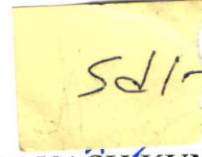
ORDER

None Present.

In the interest of the justice, list this matter on 06.09.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)